

# LOK SABHA DEBATES

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LOK SABHA

Monday, April 3, 1978/Chaitra 13, 1900  
(Saka)

*The Lok Sabha met at Eleven of the  
Clock*

[MR. SPEAKER *in the Chair*]

## OBITUARY REFERENCE

MR. SPEAKER : I have to inform the House of the sad demise of Shri Nemi Chandra Kasliwal, a former Member of this House, who passed away at the age of 69.

Shri Kasliwal was a Member of the First and Second Lok Sabha during the years 1952—62 representing Kotah constituency of Rajasthan. Earlier he had been a member of Rajasthan Legislative Council during the years 1946—49. He was also a Member of Rajya Sabha during the years 1962 to 1964.

Starting his career as an Advocate, Shri Kasliwal occupied important positions in local bodies of Rajasthan. As a parliamentarian he was very active and evinced special interest in foreign affairs.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for  
a short while*

SHRI B. SHANKARANAND (Chikkodi): Sir, when the House passes a condolence Resolution, it has been the convention of the House that the Leader of the House is always present. This has been the practice.

MR. SPEAKER : Sometime the Leader may not know when the item is added on to the agenda at the last minute.

171 LS—1

2

SHRI B. SHANKARANAND: But, I want to submit, Sir, that this has been the practice in the House.

## ORAL ANSWERS TO QUESTIONS Concessions for Crushing of Sugarcane

\*554. SHRI BALASAHEB VIKHE  
PATIL:

SHRI OM PRAKASH TYAGI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether with reference to the Sugar Policy Statement made on the 27th February, 1978 any decision has been taken about the concessions to be given to the sugar factories to encourage late crushing of cane beyond the 30th April, 1978;

(b) what concessions the Government propose to give in this regard;

(c) how far will these concessions help the cane growers in disposing off the entire sugarcane lying with them; and

(d) what steps would the Government take to ensure proper utilisation of the entire cane produced this year by the manufacturers of sweetening agents?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c) A scheme for allowing a rebate in excise duty to sugar factories to encourage crushing of sugarcane beyond 30-4-1978 is under active consideration of the Central Government. A decision is likely to be taken shortly.

(d) In view of the all-time record production of sugarcane and need for its utilisation, Government have taken a number of measures which are detailed in a statement laid on the Table of the Sabha.

## Statement

To enable sugar factories to continue paying sugarcane prices at about the level